GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1995 (To be answered on the 28th July 2016)

PRIVATISATION OF AIRPORTS A STATE OF THE PARTY OF THE PAR

1995.

SHRIMATI V. SATHYA BAMA SHRI C.R. PATIL SHRI RAMSINH RATHWA SHRI P.R. SUNDARAM

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government proposes to privatise airports including Ahmedabad airport under Public Private Partnership (PPP) model and also to increase the frequency of flights connecting major cities in the country with major cities abroad;

(b) if so, the details thereof and the list of foreign flight operators operating flights from

Indian cities to cities abroad:

(c) whether the Government also proposes to increase revenue generation for Airports Authority of India by increasing fees collected from various heads from the domestic and international flights operated in the country;

(d) if so, the details thereof and steps taken to increase the passenger strength at airports

in the country; and

(e) whether the Government proposes to reduce the airport User Development Fee and fuel charges to reduce overall airfares charged by airlines and if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(Shri Jayant Sinha)

(a): No. Madam.

(b): Does not arise in view of (a) above. Details of foreign airlines operating to/from India

during summer 2016 is at Annexure-I.

(e): While determining tariff for aeronautical services at major airports including those of AAI, User Development fee (UDF) is considered by AERA as a revenue enhancing measure to bridge any revenue shortfall, so that the airport operator is able to get a fair rate of return on investment and thus the quantum of UDF varies across airports. Further, tariff for supply of fuel is determined by AERA considering the commercial agreements entered into between the

airlines i.e the users and the fuel service providers.

⁽c) &(d): Airports Economic Regulatory Authority of India (AERA) determines the aeronautical tariffs in respect of major airports of AAI whereas tariffs in respect of non-major airports are determined by the Government of India. The aeronautical tariff is determined on the basis of Aggregate revenue requirement (ARR) considering various factors viz. capital expenditure, operational cost, viability of the airport, impact on passengers, etc. The increase/decrease in the charges depends on the final ARR as per the tariff determination process.

PART CONTRACTOR OF STREET DETAILS OF FOREIGN AIRLINES OPERATING TO/FROM INDIA DURING SUMMER 2016

(Effective 27th March to 29th October 2016)

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1	AEROFLOT	44	LUFTHANSA GERMAN AIRLINÉS
2	AIR ARABIA	45	MAHAN AIR
3	AIR ASTANA	:46	MALAYSIA AIRLINES
4	AIR AUSTRAL	47	MALDIVIAN
5	AIR ASIA BERHAD	48	MALINDO AIR
6	AIR ASIA X	49	NEPAL AIRLINES
7	AIR CANADA	50	MIHIN LANKA
8	AIR CHINA	51	MYANMAR AIRWAYS
9	AIR FRANCE	52	UNIAN AIR
10	AIR MANAS AIR COMPANY	53	PAKISTAN INTERNATIONAL AIRLINES
11	AIR SEYCHELLES	54	QATAR AIRWAYS
12	AIR MAURITIUS	55	REGENT AIRWAYS
13	AIR NIPPON AIRWAYS	56	SAFI AIRWAYS
14	ARIANA AFGHAN AIRLINES	57	SAUDI ARABIAN AIRLINES
15	ASIANA AIRLINES	58	SCAT AIRLINES
16	AUSTRIAN AIRLINES	59	SHANDONG AIRLINES
17	BANGKOK AIRWAYS	60	SILK AIR
18	BHUTAN AIRLINES (TASHI AIR)	61	SINGAPORE AIRLINES
19	BIMAN BANGLADESH AIRLINES	62	SRILANKAN AIRLINES
20	BRITISH AIRWAYS	63	SWISS INTERNATIONAL AIRLINES
21	BUDDHA AIR	64	TAJIK AIR
22	CATHAY PACIFIC AIRWAYS	65	THAI AIRWAYS
23	CHINA AIRLINES	66	TIGER AIRWAYS
	CHINA EASTERN AIRLINES	67	THAI AIR ASIA
24	CHINA SOUTHERN AIRLINES	68	TURKISH AIRLINES
25		69	TURKMENISTAN AIRLINES
26	DRUK AIR	70	UZBEKISTAN AIRAWAYS
27	EGYPT AIR EL-AL ISRAEL AIRLINES	71	UNITED AIRLINES
28		72	UNITED AIRWAYS
29	EMIRATES .	73	VIRGIN ATLANTIC AIRWAYS
30	ETHIOPIAN AIRLINES	74	YEMEN AIRWAYS
31	ETIHAD AIRWAYS		the Managaran and the same of
32	FINNAIR	an in	A Charle to the first to the month of the contract of
33	FLY DUBAI		Harana cad Spelaiffagada angangan
34	GULF AIR	2184	[4] ^ 17 이 서보 1년, 기급하다 그는 12 4.0 1년 - 그리다 (
35	HONG KONG DRAGON AIRLINE	3	धा अगववारोड प्रवृद्धका वि २०१ वर्ग ने वे विश्वित से निर्माणक स्त
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37	IRAQI AIRWAYS		17 / Salaman para Proposal benggara benggara benggara benggara
38 ,	JAPAN AIRLINES	114	el lo dilitaria december de la la dilitaria de la
39	KAM AIR	Jan et	ให้สำหรับในให้เวล สุดสุด สลายู กระจับ กรสุด ใช้สิปใหญ่ คลาย์ ค.ศ. การได้ การเลลาให้เว
40	KLM ROYAL DUTCH AIRLINES	┥.	
41	KENYA AIRWAYS	e tri	ર્થિક માર્ગ મુક્તિ કરાયા છે. જે માર્ગ માટે કરાયા છે. જે માર્ગ માટે કરાયા છે. જે માર્ગ માટે કરાયા છે. જે માર્ગ મ
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43	KUWAIT AIRWAYS	in take	

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